

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/193(KB)2023  
IA(I.B.C)/385(KB)2024,  
IA(I.B.C)/1987(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	PUNJAB NATIONAL BANK VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance via video conference/physically**

For NARCL

Mr. Debasish Chakrabarti, Adv.

Mr. Snehasish Chakraborty, Adv.

For the Corporate Debtor

Mr. Joy Saha, Sr. Adv.

Mr. Vishwarup Acharyya, Adv.

**ORDER**

1. Ld. Counsel for the Financial Creditor present.
2. Post this matter on **30.07.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**